

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 95 OF 2016

Dated: 15th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Anand Shrivastava
Mr. Nishant Talwar
Mr. Ashok Shukla

Counsel for the Respondent(s)

: Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey for R-1

Mr. Alok Shankar
Mr. Mahip Singh for R-2

ORDER

Since similar issue is involved in other appeal pending before Court-II being Appeal No. 257 of 2015, list this matter along with Appeal No. 257 of 2017 for hearing on **16-05-2019**. Tag to Appeal No. 244 of 2017.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**